

**Promulgation of the Indian Medical Council
(Amendment) Ordinance, 2019**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by promulgation of the Indian Medical Council (Amendment) Ordinance, 2019.

Promulgation of the Companies (Amendment) Ordinance, 2019

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; THE MINISTER OF RAILWAYS; AND THE MINISTER OF COAL (SHRI PIYUSH GOYAL): Sir, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by promulgation of the Companies (Amendment) Ordinance, 2019.

RE. NOTICES ON DIFFERENT ISSUES

MR. CHAIRMAN: Now, matters to be raised with the permission of the Chair; Zero Hour. Shri Tiruchi Siva. *...(Interruptions)...*

SHRI DEREK O'BRIEN (West Bengal): Sir, there is my Rule 267 notice. *...(Interruptions)...*

MR. CHAIRMAN: Yes. *...(Interruptions)...* Shri Derek O'Brien, Shri Ram Gopal Yadav, Prof. Manoj Kumar Jha, Shri Ashok Siddharth, Shri Sanjay Singh, Shri Narayan Lal Panchariya have given notices on different issues. Shri Derek O'Brien has given notices, the first one is with regard to job crisis in India. *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, I had given a fresh notice this morning.

MR. CHAIRMAN: You have given two notices. I am just reading the subject, — unless you have withdrawn about that job thing — 'Alleged CBI excesses against federal structure.' Shri Narayan Lal Panchariya regarding 'Illegal arrest of CBI officers in West Bengal.' Prof. Manoj Kumar Jha and others with regard to '13-point roster for appointments in universities and colleges.' My suggestion is this. I have not admitted any one of them but as the matter is important, you have an opportunity to discuss it at length in the President's Address. *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, the situation is such *...(Interruptions)...* Please understand. *...(Interruptions)...* The CBI is being used *...(Interruptions)...*

MR. CHAIRMAN: Otherwise, I can also ...(Interruptions)... No, no, please. ...(Interruptions)... This is not....(Interruptions)...

SHRI DEREK O'BRIEN: The CBI is being used ...(Interruptions)...

MR. CHAIRMAN: This can be ...(Interruptions)... This is not the way. ...(Interruptions)... This is not the way. ...(Interruptions)...

WRITTEN ANSWERS TO STARRED QUESTIONS

Employment of women in defence forces

*1. SHRI TIRUCHI SIVA: Will the Minister of DEFENCE be pleased to state:

(a) the number of women employed in the three wings of the defence forces, i.e. Army, Air Force and Navy;

(b) whether there has been an increase in the number of women joining the defence forces during the last three years and during the current year; and

(c) details of the schemes being introduced by Government to incentivise women and increase their participation in the defence forces?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN):

(a) The borne strength of women officers in the Defence Forces as on 1.1.2019 is tabulated as under:—

Army	6816
Air Force	2305
Navy	1030

(b) The women officers commissioned in the Defence Forces during the last three years is as under:—

Year	Army	Navy	Air Force	Army Medical Corps, Dental Corps and Military Nursing Service (Common for three forces)
2016	69	44	108	395
2017	66	42	59	884
2018	75	29	59	713

(c) Various measures have been taken by the Government to attract the women to join the armed forces. Women Short Service Commission Officers (SSCOs) have